



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 04.04.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022 Part Heard	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr.	04.04.2025	01.05.2025
2.	Comp. App. (AT) No. 226 of 2023 & I.A. No. 5544, 5545 of 2023	CA Ramesh Pipalawa Vs. National Financial Reporting Authority (NFRA)	04.04.2025	07.05.2025
3.	Comp. App. (AT) No. 17 of 2024 & I.A. No. 509 of 2024 & 2152 of 2025	Amit Vinay Chaturvedi Vs. National Financial Reporting Authority (NFRA)	04.04.2025	07.05.2025
4.	Comp. App. (AT) No. 18 of 2024 & I.A. No. 518 of 2024 & 2151 of 2025	Jignesh Mehta Vs. National Financial Reporting Authority (NFRA)	04.04.2025	07.05.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar